

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 23305 of 2014

[Arising out of Order-in-Original No. BEL/EXCUS/000/COM/B.HR/006/14/CX dated 17.07.2014 passed by the Commissioner of Central Excise & Customs, Belgaum]

S Narasimha Kamth Director

Bliss GVS Pharma Ltd, 102, Hyde Park,
Saki Vihar Road, Andheri East,
Mumbai - 400072

.....Appellant

VERSUS

**Commissioner of Central Excise &
Service Tax, Belgaum**

No. 71, Club Road, Central Excise
Building, Belgaum,
Karnataka 590001

.....Respondent

APPEARANCE:

Present for the Appellants: Sh. Nazir K. Sheikh, Advocate

Present for the Respondent: Sh. H. Jayathirtha, (Supdt.) A.R.

CORAM:

HON'BLE Dr. D. M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 21.12.2023

DATE OF DECISION: 21.12.2023

ORDER

The appeal is allowed. For order, see order of date passed in
Excise Appeal No. 23315 of 2014.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**